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GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
(DEPARTMENT OF REVENUE)

New Delhi, the 16th April, 1985.

NOTIFICATION  
Income-Tax

No. 6191 (F.No.203/31/85-ITA.II) : In supersession of this Office Notification No.605 (F.No.203/27/74-ITA.II) dated the 1st May, 1974, it is hereby notified for general information that the Secretary, Department of Science & Technology, New Delhi, the Prescribed Authority for the purposes of clause (ii) of sub-section (1) of Section 35 of the Income-tax Act, 1961 read with Rule 6 of the Income-tax Rules, 1962 on a reconsideration of the case has restricted the period of approval to Bhartiya Vidya Bhavan, Bombay in the category of "Institution" upto 31.12.1985, subject to the following conditions:-

- i) That the Bhartiya Vidya Bhavan, Bombay will maintain a separate account of the sums received by it for scientific research.
- ii) That the said Institution will furnish annual returns of its scientific research activities to the Prescribed Authority for every financial year in such forms as may be laid down and intimated to them for this purpose by 30th April each year.
- iii) That the said Institution will submit to the Prescribed Authority by 30th June each year a copy of their audited annual accounts showing their total income and expenditure and balance sheet showing its assets liabilities with a copy of each of these documents to the concerned Commissioner of Income-tax.

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(Girish Dave)

Under Secretary to the Government of India

Copy forwarded to:-

1. All Commissioners of Income-tax (2 copies).
2. Director of Inspection (IT & Audit)/Investigation/Special Inv./RS&P/Vigilance/Intelligence/Recovery/P&PR, New Delhi.
3. Directorate of O&MS (IT), 1st Floor, Alwan-e-Ghalib, Mata Sundri Lane, New Delhi.
4. The Secretary, Department of Science & Technology, Technology Bhavan, New Mehrauli Road, New Delhi with reference to their Office Memorandum No.1/587/84-TU.V dated 28.12.1984.
5. The Joint Secretary & Legal Adviser, Ministry of Law, Shastri Bhavan, New Delhi.
6. The Executive Secretary, Bhartiya Vidya Bhavan, Munshi Sadan, Kulapati Munshi Marg, Bombay-400 007.
7. Comptroller & Auditor General of India, New Delhi (50 copies)
8. Bulletin Section of D.I.(P&PR), New Delhi (5 copies).